

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 61 of 2014

Dated : 20th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. Review Petitioner
Appellant

Versus

Central Electricity Regulatory Commission & Anr.
.....Respondent(s)

Counsel for the Review Petitioner(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

ORDER

It is submitted that the parties were heard in the Review Petition and the Order was Reserved by the Central Commission.

Post the matter on **16.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js